

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

CP(IB)193/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.10.2023**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s LEELA**
AMRITLAL JAIN

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Arjun Sathees, Advocate appeared for the Petitioner.
2. Mr. Manoj Mishra, Advocate appeared for the Personal guarantor.
3. Learned Counsel for the Respondent informs that they have filed Writ Petition before the Hon'ble Supreme Court one month back and matter is listed on 08.11.2023.
4. List this matter on **29.11.2023** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna